

| Form -2 | | | | | | | |
|--|--|----------|----------|-------------------------------------|----------|----------------------|---------------------------------|
| List of cases in which e-payment of Court fees was made during the month | | | | | | | |
| Sl. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court fees |
| [1] | [2] | [3] | [4] | [5] | [6] | [7] | [8] |
| 1 | High Court of Uttarakhand, Nainital | - | - | - | - | - | - |
| 2 | Addl. District Judge, Commercial Court Dehradun | Dehradun | - | - | - | - | - |

| Form -3 | | | | | | | |
|---|--|----------|----------|-------------------------------------|----------|----------------------|---------------------------------------|
| List of cases in which Electronic Service of process has taken place during the month | | | | | | | |
| Sl. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of process |
| [1] | [2] | [3] | [4] | [5] | [6] | [7] | [8] |
| 1 | High Court of Uttarakhand, Nainital | - | - | - | - | - | - |
| 2 | Addl. District Judge, Commercial Court Dehradun | Dehradun | - | - | - | - | - |

| Form -4 | | | | | | |
|---|--|----------|------------|-----------|-----------|--|
| List of total no. of cases randomly allocated during the month | | | | | | |
| Sl. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
| [1] | [2] | [3] | [4] | [5] | [6] | [7] |
| 1 | High Court of Uttarakhand, Nainital | - | - | - | - | - |
| 2 | Addl. District Judge, Commercial Court Dehradun | Dehradun | - | - | - | - |

| Form -5 | | | | | | | |
|--|--|----------|----------|-------------------------------------|----------|----------------------|---------------------------------|
| List of cases in which cases Management Hearing was held during the month | | | | | | | |
| Sl. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of case Management Hearing |
| [1] | [2] | [3] | [4] | [5] | [6] | [7] | [8] |
| 1 | High Court of Uttarakhand, Nainital | - | - | - | - | - | - |
| 2 | Addl. District Judge, Commercial Court Dehradun | Dehradun | - | - | - | - | - |

Form 6

Contested commercial cases disposed during the month

| Sl. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.) | Date of Decision | Days for Disposal | Nature of Disposal (Contested/ settled) | Date of Execution of decree | Number of days for execution of decree from date of decision | Act Section |
|---------|-------------------------------------|----------|----------------|--|--|----------------------|---|------------------|-------------------|---|-----------------------------|--|---------------------------------------|
| [1] | [2] | [3] | [4] | [5] | [6] | [7] | [8] | [9] | [10] | [11] | [12] | [13] | [14] |
| 1 | High Court of Uttarakhand, Nainital | Dehradun | AO 147 of 2022 | M/s Ultra Awas Yojana Vs. Garhwal Mandal Vikas Nigam | Mr. Piyush Garg, Mr. Nikhal Sabri, Mr. Sandeep Kothari | 05-05-2022 | Yes | 06.05.2022 | 01 day | Allowed (Contested) | ----- | — | Under Section 13 Commercial Court Act |
| | | Dehradun | AO 170 of 2022 | Vinod Negi Vs. Garhwal Mandal Vikas Nigam | Mr. Piyush Garg, Mr. Nikhal Sabri, Mr. Sandeep Kothari | 25.5.2022 | No | 26.05.2022 | 01 day | Allowed (Contested) | ----- | — | Under Section 13 Commercial Court Act |

| | | | | | | | | | | | | | |
|---|---|---|------------------------------|--|-------------------------|------------|-----|------------|------|-----------|------------|---|----------------|
| 2 | Addl. District Judge, Commercial Court Dehradun | 1 | OS 83/2021 | State Bank of India Vs. Mr. Kamaljeet Singh | Shri Ashish Chakarvarti | 09.09.2021 | Yes | 31.5.2022 | 264 | Contested | 01.06.2022 | 1 | Money Recovery |
| | | 2 | OS 10/2020 | Indian Overseas Bank Vs Jasjit Singh | Arimarden Chamoli | 06.07.2020 | Yes | 14.5.2022 | 677 | Contested | 17.5.2022 | 1 | Money |
| | | 3 | Arb 36/2022 | M.S. Uttara Awas Yojna Vs Garhwal Mandal Vikas Nigam Ltd | Yogesh Sethi | 24.4.2022 | Yes | 31.5.2022 | 37 | Contested | 01.06.2022 | 1 | Sec 09 |
| | | 4 | Arb 68/2020 | Shri Brij Mohan Khara Vs Smt Reeta Kohli | VK Singh | 9.12.2020 | Yes | 31.5.2022 | 538 | Contested | 01.06.2022 | 1 | Sec 09 |
| | | 5 | Arb 96/2019 old no.163/2016 | State of Uttarakhand Vs Sandesh Kumar | Anil Virmani | 13.10.2016 | No | 11.05.2022 | 1670 | Contested | 12.05.2022 | 1 | Sec 34 |
| | | 6 | Arb 97/2019 old no. 162/2016 | State of Uttarakhand Vs Sandesh Kumar | Anil Virmani | 13.10.2016 | No | 11.05.2022 | 1670 | Contested | 12.05.2022 | 1 | Sec 34 |

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|--|--|----|---------------------------------------|--|----------------------------|-----------|-----|-----------|------|-----------|------------|---|--------|
| | | 7 | Arb 90/2021 | M/s Nihal Builders PWD Department | LM Sharma | 10.9.2021 | No | 7.5.2022 | 239 | Contested | 09.05.2022 | 1 | Sec 09 |
| | | 8 | Arb 59/2021 | Patanjali Ayurved Ltd Vs M/s Hemco Garments | Shri Vaibhav Jain | 21.6.2021 | No | 24.5.2022 | 325 | Contested | 25.05.2022 | 1 | Sec 09 |
| | | 9 | Arb 176/2019 | M/s Shiva Electricals Vs Centrel Govt | Shri Ashish Chakarvarti | 6.7.2019 | Yes | 21.5.2022 | 1036 | Contested | 23.05.2022 | 1 | Sec 09 |
| | | 10 | Arb 173/2019 old no. 15/2016 | NTPC Vs Triveni Construction | Parnav | 8.2.2016 | No | 24.5.2022 | 1930 | Contested | 25.05.2022 | 1 | Sec 09 |
| | | 11 | Arb 19/2022 | Naven Khandelwal Vs Balaji Great Lotus Glory | Anurag Gupta | 24.2.2022 | Yes | 31.5.2022 | 97 | Contested | 01.06.2022 | 1 | Sec 34 |
| | | 12 | Arb 18/2022 | Prime Securities Vs Balaji Great Lotus | JK Jain | 24.2.2022 | Yes | 31.5.2022 | 97 | Contested | 01.06.2022 | 1 | Sec 34 |

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|--|--|----|-----------------|---|-------------------|------------|----|-----------|-----|-----------|------------|---|-----------|
| | | 13 | Arb 38/2022 | Malaji Great Lotus Glory Vs Elos Finestia Acquisition | Kamla Virmani | 26.4.2022 | No | 31.5.2022 | 35 | Contested | 01.06.2022 | 1 | Sec 27(5) |
| | | 14 | Arb 26/2022 | Strategic Credit Capital Vs GKK Capital | Vibhor Triखा | 28.03.2022 | No | 31.5.2022 | 63 | Contested | 01.06.2022 | 1 | Sec 09 |
| | | 15 | Misc 69/2021 | M/s Nihal Builders PWD Department | LM Sharma | 6.10.2021 | No | 7.5.2022 | 208 | Contested | - | - | - |
| | | 16 | Misc 09/2022 | M/s DSG Paper Vs M/s Harudev Mines | Parveen Kumar | 7.2.2022 | No | 9.5.2022 | 101 | Contested | - | - | - |
| | | 17 | Misc 75/2021 | SGS India Pvt Ltd Vs Indian Institute of Management | Vikrant Bijwan | 18.1.2022 | No | 18.5.2022 | 122 | Contested | - | - | - |
| | | 18 | Misc 06/2019 | Satya Prakash Goyal Vs Chander Prakash Goyal | Vinit Bhakshi | 24.5.2019 | No | 20.5.2022 | 739 | Contested | - | - | - |

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|--|--|----|--|--|---------------------|------------|----|-----------|------|-----------|---|---|---|
| | | 19 | Exe 649/2019 | HDB Financial Services Vs Arjun Singh Rana | Sachin Chaudhary | 20.11.2019 | No | 14.5.2022 | 905 | Contested | - | - | - |
| | | 20 | Exe 344/2019 old no.27/2018 | HDB Financial Services Vs Pritam Singh | Gaurav Sharma | 20.02.2018 | No | 14.5.2022 | 879 | Contested | - | - | - |
| | | 21 | Exe 642/2019 | HDB Financial Services Vs Manish Pal | Sachin Chaudhary | 20.11.2019 | No | 14.5.2022 | 905 | Contested | - | - | - |
| | | 22 | Exe 99/2020 | HDB Financial services Vs Brijesh Jain | Gaurav Sharma | 5.2.2020 | No | 14.5.2022 | 828 | Contested | - | - | - |
| | | 23 | Exe 334/2019 old no. 155/2016 | Magma Fincorp Ltd Vs Akshay | Yogesh Sethi | 26.11.2016 | No | 14.5.2022 | 2282 | Contested | - | - | - |
| | | 24 | Exe 293/2020 | Vistar Finance Vs Badal Kumar | Neha Rawat | 28.08.2020 | No | 14.5.2022 | 624 | Contested | - | - | - |
| | | 25 | Exe 566/2019 old no. 118/2018 | Vistar Finance Vs Suleman other q | Neha Rawat | 21.03.2018 | No | 14.5.2022 | 1514 | Contested | - | - | - |

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|--|--|----|---------------------------------------|--|---------------------|------------|----|-----------|------|-----------|---|---|---|
| | | 26 | Exe 214/2019 old no. 28/2018 | HDB Financial services Vs Vajid Ali | Gaurav Sharma | 20.02.2018 | No | 14.5.2022 | 1483 | Contested | - | - | - |
| | | 27 | Exe 242/2019 | HDB Financial services Vs Vijender Kumar | Gaurav Sharma | 03.12.2019 | No | 14.5.2022 | 891 | Contested | - | - | - |
| | | 28 | Exe 724/2019 | HDB Financial services Vs Hari Krishan | Sachin Chaudhary | 11.09.2018 | No | 14.5.2022 | 1340 | Contested | - | - | - |
| | | 29 | Exe 333/2019 | HDB Financial services Vs Ravi Kumar | Gaurav Sharma | 19.02.2020 | No | 14.5.2022 | 814 | Contested | - | - | - |
| | | 30 | Exe 306/2019 | HDB Financial services Vs Ali Ahmad | Gaurav Sharma | 19.02.2020 | No | 14.5.2022 | 814 | Contested | - | - | - |

| Form 7 | | | | | | |
|---|---|----------|---|---|---|---|
| Summary of Commercial Cases during the month | | | | | | |
| Sl. No. | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
| [1] | [2] | [3] | [4] | [5] | [6] | [7] |
| 1 | High Court of Uttarakhand, Nainital | | 75 | 4 | 2 | 77 |
| 2 | Addl. District Judge, Commercial Court Dehradun | Dehradun | 1487 | 61 | 71 | 1477 |

**Form 6(i):
Mediation Data during the month**

| List of cases received for Pre-Institution Mediation and Settlement during the month | | | | | | |
|---|--|--|--|--|--|--|
| Sl. No. | Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai) | Total number of applications pending on the 1 st day of the month | Total number of applications received during the month | Total number of cases settled during the month | Total number of non-starter cases during the month | Total number of applications pending at the end of the month |
| [1] | [2] | [3] | [4] | [5] | [6] | [7] |
| 1 | Mediation Centre, High Court of Uttarakhand, Nainital | - | - | - | - | - |
| 2 | DLSA, Dehradun | 34 | 19 | Nil | 13 | 40 |
| 3 | DLSA, Haridwar | Nil | Nil | Nil | Nil | Nil |

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF MAY - 2022

| | Commercial Court (below District Judge Level) | Commercial Court (at District Judge Level) | Commercial Appellate Court (at District Judge level) | Commercial Division (High Court) | Commercial Appellate Division (High Court) |
|----------------------------------|--|---|---|---|---|
| No. of Courts Operational | 1 | - | - | - | 1 |
| No. of cases Instituted | 61 | - | - | - | - |
| No. of appeals filed | - | - | - | - | 4 |
| No. of cases pending | 1477 | - | - | - | 77 |
| No. of cases disposed of | 71 | - | - | - | 2 |